Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting held on 12.09.2013

The meeting No.23/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 12.09.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice Chairman	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.22/AM-14, dated 05.09.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 05.09.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.23/AM-14 dated 12.09.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 23/84-ALC3/2013 MEETING DATE : 12.09.2013

II I	Party Name: TREXTA INDIA LEATHER ACCESSORIES MFG. CO. P. LTD	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Approved
HQ File :01/84/050/00047/AM14/	RLA File :04/24/040/00022/AM14/	Lic.No/Date:0410146080	

13.05.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. Nil. dated 16.09.2013 as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	CHS Passport Case	50,000	12 cm Printed PVC 1.25mm	0.212 Meter per
	(F62085)	Nos.	w/Top Coating – 600 D	piece
			Canvas KHAKI-KHA-P1177,	
			width-1.37 Meter	
			CSY Nappa Sides – Chocolate	0.2099 Mete
			Brown 21460 (Finished	per piece
			leather)	
			Spako G108 Col.M2054	0.02029 Mete
			Chocolate Brown, Width-1.32	per piece
			Meter	0.07064
			Non Logo SLG – WR + IX	
			Clear PU Coating, width-1.45	per piece
			Meter	NT -4 44
			COO sewn side label (Left side coo) - TPU	Net to net
			Leather Auxiliary C115-R	0.0010 Kgs. pe
			MATT Brown	piece
			Non Pao Adhesive BWA –	0.0120 Kgs. pe
			315CH	piece
			Silica Gel 76x51mm (6 grams)	Net to net
			(P-07438-07-CLE) Coach	50,000 Nos.
			LDPE Poly Bags (9-7/8" X12-	
			1/2", Hole:6	

				(P-34556-04-WHT-Fabric Care- DAMP Cloth)	50,000 Nos.
				Sensormatic Security Label/AD	50,000 Nos.
				0.3mm PU self adhesive	0.0155 Sq.
					meter per piece
				Revised UPC label – SML	50,000 Nos.
				UPC Price Hang Tag W/o Hole	50,000 Nos.
	2.	HWL IPad Case (61309)	40,000 Nos.	Patriot Hides – 1.2-1.4mm (Finished Leather)	2.2661 Sq. Ft. per piece
		(01307)	1105.	CSY Nappa Sides – 1.0-	1.2258 Sq. Ft.
				1.2mm	per piece
				Non Logo SLG – WR + IX	<u> </u>
				Clear PU Coating, width-1.44	piece
				Meter	
				Elastic Webbing with contrast,	0.3000 Meter
				Edge-15mm, width-0.36	per piece
				Meter)	
				0.5mm Metal Frame	Net to net
				Leather Auxiliary Edge Stain	Net to net
				0.3mm Bonded Leather	Net to net, Set
				0.4mm Bonded Leather	0.0058 Sq. meter per piece
				Non Pao Adhesive BWA –	0.022 Kg. per
				315	piece
				Silica Gel 76x51mm (6 grams)	0.548 Pack per
					piece
				Poly Bag 10"x11"	Net to net
				(P-34551-04-WHT-Leather	Net to net
PRO	version Are	you a developer? Try out the HTML	to PDF API		

				Care- Coach CLEA)	
				Sensormatic Security Label/AD	Net to net
				Revised UPC label – SML	Net to net
				UPC Price Hang Tag W/o	Net to net
				Hole	
	3.	ABBY LTH THK	40,000	Solunto Thai Hides–1.1–	3.60 Sq. feet per
		IPad Case	Nos.	1.3mm	piece
		(F66788)		Polyester Satin lining – WR +	0.1155 Sq. feet
				IX Clear PU Coating	per piece
				Small/Reduced Solid Turnlock	Net to net
				(Zinc)	
				0.5mm Metal frame	Net to net
				Leather Auxiliary Edge Stain	0.018 Kg. per
					piece
				COO sewn side label (Left side coo) - TPU	Net to net
1				Non Pao Adhesive BWA –	0.022 Kg. per
				315	piece 1
				Silica Gel 76x51mm (6 grams)	0.548 Pack per piece
				Poly Bag 10"x11"	Net to net
				(P-34551-04-WHT-Leather	Net to net
				Care- Coach CLEA)	
				Sensormatic Security Label/AD	Net to net
				Revised UPC label – SML	Net to net
				UPC Price Hang Tag W/o	Net to net
				Hole	
	4.	HWL Passport	50,000	Patriot Hides – 1.2-1.4mm	0.4884 Sq. feet
		Case (F74417)	Nos.		per piece

CSY Nappa Sides – 1.0-	0.378 Sq. feet
1.2mm	per piece
Polyester Webbing contrast	0.0150 Meter
Edge, 1.2mm tck – 38mm,	per piece
width-0.36 Meter	
Non Logo SLG – WR + IX	0.03778 yard
Clear PU Coating, width-1.45	per piece
Meter	
0.3mm PU with adhesive	0.0066 Sq.
	meter per piece
0.3mm PU double side with	0.0041 Sq.
adhesive	meter per piece
Leather Auxiliary Edge Stain	0.001 Kg. per
	piece
COO sewn side label (Left side	Net to net
coo) - TPU	
Non Pao Adhesive – 315	0.012 Kg. per
	piece
Silica Gel 76x51mm (6 grams)	0.2564 Packs
· -	per piece
Poly Bag 7.008"x7.992"	Net to net
Leather Care Coach Cleaner	Net to net
and Moisture – Small	
Accordion	
Sensormatic Security Label/AD	Net to net
0.3mm Hard Mylar	0.0037 Sq.
	meter per piece
Revised UPC label – SML	Net to net
UPC Price Hang Tag W/o	Net to net

			Hole	
5.	SIG C Embossed	50,000	Thinner Version CrinkleThinner	0.0039 LMTR
	PIC FRME	Nos.	Version Crinkle PVC –	per piece
	(F61849)		Unbacked, width-1.35 Meter	
			6454Eko Noble (110301)	0.01289 LMTR
			Nappa Sft Smi Mattee –	per piece
			Unbacked, width-1.35 Meter	
			0.4mm Bonded Leather	0.0054 Sq.
				meter per piece
			0.3mm Bonded Leather	0.0033 Sq.
				meter per piece
			0.3mm White Pellon	0.0011 Sq.
				meter per piece
			0.2mm Hard Mylar	0.0041 Sq.
				meter per piece
			33mm OD Revised Flat Split	Net to net
			Ring (KRS18)	
			6.5mm ID Wireform D- Ring	Net to net
			12.7mm Enamel Cutout Heart	Net to net
			Script Charm	
			Leather Auxiliary Edge Stain	0.0006 Kg. per
				piece
			FS Keyfob String Hang Tag	Net to net
			w/COO - Other	
			New UPC Labels – 0.3in x	Net to net
			0.5in - Small	
			Poly Bag – 2.99in x 4.92in	Net to net
			Non Pao Adhesive – 315	0.012 Kg. per
				piece

Silica Gel 76x51mm (6 grams)	Net to net
Non-Logo Tissue Paper – 24in	Net to net,
x 36in	Sheets
Sensormatic Security Label	Net to net
W/AD	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	12 00 2012	Status: Approved
HQ File :01/84/050/00082/AM14/		Lic.No/Date:0410146767 03.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. Nil, dated 10.09.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Hand Bags made	19,359	Outer lining 12 cm SIG C Reps light	990 Meters
	of textile material,	Nos.	weight CVC W/Light knit	
	Style-49148		backing/W/TELA backing/6 cm new	
			oxford SIG C W/light knit	
			backing/EKO noble, width-57"	
			Outer lining Cotton & Poly Jacquard	145.20 Meters
			fabric with light knit backing, width-57"	
			Inner lining 100% Polyester	3097.44 Yards
			lining/Polyester Satin lining – WR + IX	
			clear PU coating/0.3mm 18P white	
			color lining W/ADH (TELA)/0.3mm	
			white TELA PU with adhesive, width-	

58.5"	
Elast smooth brushed PVC, width-55"	890.51 Meters
25mm Rayon Surcingle Webbing/	18,569.01 Yards
25mm 100% Rayon webbing	
100% Spun Rayon woven tape (25mm)	7626.00 Meters
webbing	
Metal fitting	Net to net
Eyelets	Net to net
Zip Fasteners	4742.96 Meters
Slider	Net to net
Stopper	Net to net
0.4mmX58 Inch Col. Lake green non-	46.46 yard
woven lining w/o adhesive	
1.5mmX58 Inch Col. Lake green non-	21.29 yard
woven lining w/o adhesive	
0.4mm Bonded Leather Board	1858.46 Sq. foot
0.6mm Bonded Leather Board	3445.90 Sq. foot
1.6mm Bonded Leather Board	116.15 Sq. foot
210D Nylon (0.1mm) lining material	3232.95 Sq. foot
420D Nylon lining material	83.24 Yards
Leather Auxiliary	147.27 Kgs.
Water Based Adhesive	135.51 Kgs.
Resin Nan Pao BWA-316CH	212.95 Kgs.
Baoweilng Brand	
AR6450/D Primer	96.80 Kgs.
Sensormatic Security Label	As per packing
	policy
Fabric care card brochure	As per packing

					policy
				6 GM Silica gel in non-woven paper packing material	As per packing policy
				Coach Non logo tissue paper packing material	As per packing policy
				Printed Poly bags packing material	As per packing policy
				Packing Boxes outer cartons	As per packing policy
	2.	Cow Leather Purse in combination with textile materials, Style-49821/ 50117	6336 Nos.	Outer lining 12 cm SIG C Reps light weight CVC W/Light knit backing/W/TELA backing/6 cm new oxford SIG C W/light knit backing/EKO noble, width-57" Inner lining 100% Polyester lining/Polyester Satin lining — WR + IX clear PU coating/0.3mm 18P white color lining W/ADH (TELA)/0.3mm white TELA PU with adhesive, width-58.5"	
2				Elast smooth brushed PVC, width-55" Metal fitting	10.87 Meters Net to net.
				Metal fitting	Net to net, Set
				Rivets	Net to net, Set
				Zip Fasteners	3021.17 Meters
				Slider	Net to net
				Stopper	Net to net
				0.3mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	5.02 yard

			0.4mm Bonded Leather Board	36.78 Sq. foot
			210D Nylon (0.1mm) lining material	36.78 Sq. foot
			Leather Auxiliary	52.01 Kgs.
			Water Based Adhesive	93.50 Kgs.
			Resin Nan Pao BWA-316CH 33.00 Kg	
			Baoweilng Brand Adhesive	
			AR6450/D Primer	33.84 Kgs.
			Sensormatic Security Label	As per packing policy
			Fabric care card brochure	As per packing policy
			6 GM Silica gel in non-woven paper packing material	As per packing policy
			Coach Non logo tissue paper packing material	As per packing policy
			Printed Poly bags packing material	As per packing policy
			Packing Boxes outer cartons	As per packing policy
3.	Cow Leather	22,468	Buckle	Net to net
	Belts, Style-61945/66721/	Nos.	0.6mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	42.60 yard
66724/66728/			0.8mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	328.82 yard
	67416/67417/		1.0mm Bonded Leather Board	592.80 Sq. foot
	67418/67419/		0.8mm Bonded Leather Board	4311.13 Sq. foot
	67426/90275/		Leather Auxiliary	293.94 Kgs.
	66106/66128/		Resin Nan Pao BWA-316CH	44.94 Kgs.
	66916/90266		Baoweilng Brand	

			AR6450/D Primer	176.14 Kgs.
			Fabric Care Card Brochure	As per packing policy
			6 GM Silica gel in non-woven paper packing material	As per packing policy
			Coach Non-logo Tissue paper packing material	As per packing policy
			Printed Poly Bags packing material	As per packing policy
			Packing Boxes packing material	As per packing policy
			Packing boxes outer cartons	As per packing policy
4.	Cow Leather Belts	275 Nos.	Metal fitting	Net to net
	in combination with		Buckle	Net to net
	textile material,		Rivets	Net to net, set
	Style-61918		0.5mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	0.28 yard
			1.0mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	2.20 yard
			0.4mm Bonded Leather Board	55.60 Sq. foot
			Leather Auxiliary	2.48 Kgs.
			Resin Nan Pao BWA-316CH Baoweilng Brand Adhesive	0.55 Kgs.
			AR6450/D Primer	1.65 Kgs.
			Fabric Care Card Brochure	As per packing policy
			6 GM Silica gel in non-woven paper	As per packing

				packing material	policy	
				Coach Poly Satin pet accessory storage	As per packing	
				bag packing material	policy	
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

	Case No.:16/15/84-ALC3/2013		Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Deferred		
$\ _3$	HQ File :01/84/050/00093/AM14/	RLA File :04/24/040/00053/AM14/		Defer Date: 03.10.2013		
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 03.10.2013.					

		Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Deferred
4	HQ File :01/84/050/00104/AM14/			Defer Date: 03.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 03.10.2013.

	Case No.:4/16/84-ALC3/2013	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Deferred
5	HQ File :01/84/050/00105/AM14/		Lic.No/Date:0410147508 27.06.2013	Defer Date: 03.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 03.10.2013.

Case No.:1/	II.	, i		Meet No/Date:23 12.09.2013	ll l	Status: Approved
HQ File :01/	84/050/00078/AM14/	A File :07/24/040/00070		Lic.No/Date:0710 28.06.2013	096320	
submitted	in this case. Accordingly, Com	e case as per agenda alongwith other relevant papers and went through the committee after deliberations decided to ratify the Advance Authorization issued to by NC in its meeting No.04/14 held on 25.04.2013, as detailed below:-			n issued in this	
S.No.	Export Product	Export Quantity	Import item		Quantity allowed	1
1.	Throws made out of 100 Acrylic worsted spun yarn	90,000 Kgs.	100% Acrylic yarn	worsted spun	94,500 Kgs.	
The R.A. s	shall be advised to take necessar	ry action subject to o	compliance of ot	her usual condit	ions.	_

	Case No.:10/18/84-ALC3/2013] 3	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Deferred	
$\ _{7}$	HQ File :01/84/050/00131/AM14/		Lic.No/Date:0510358621 03.07.2013	Defer Date: 26.09.2013	
′	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 26.09.2013.

		Party Name: NEO CORP INTERNATIONAL LIMITED	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Deferred
8	HQ File :01/84/050/00130/AM14/		1	Defer Date: 19.09.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 19.09.2013.

Case No.:8/18/84-ALC3/2013	Party Name: GAURAV INTERNATIONAL	10 00 0010	Status: Approved
HQ File :01/84/050/00129/AM14/		Lic.No/Date:0510359660 12.07.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/62/2013-14/Hosy., dated 11.09.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Ladies Top made of 100%	6870 Nos.	100% Polyester dyed woven	1.01	Sq.
	Polyester dyed woven fabric,		fabric, GSM-90+/-10%	meter	per
	GSM-90+/-10% and 100%			piece	
	Polyester dyed woven fabric,		100% Polyester dyed woven	0.85	Sq.
	GSM-73+/-10% (Style:4220)		fabric, GSM-73+/-10%	meter	per
				piece	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	-	12 00 2012	Status: Approved
HQ File :01/84/050/00158/AM14/		Lic.No/Date:0710096716 15.07.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per measurement chart and CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Men's Cargo Pant made of 100% Cotton printed twill		100% Cotton printed twill fabric, GSM-270+/-5%,	1,56,113 Sq. meter
		fabric, GSM-270+/-5%		width-55"	
				80% Polyester 20% Cotton dyed pocketing fabric, GSM-	64,095 Sq. meter
				95+/-5%, width-58"	1110001
10				Zippers	61,610 Nos.
10				Snap Fasteners	1712 Gross
				100% Polyester non-woven	12,500 Yard
				fusible interlining	
				Buckle	856 Gross
				Poly/Spun Polyester sewing thread	1,52,50,000 Meter
	2.	Men's Utility Cargo Pant made	3350 Nos.	83.5% Cotton 16.5% Tencel	8850 Sq. meter
		of 83.5% Cotton 16.5%		Oxford woven fabric, GSM-	
		Tencel Oxford woven fabric,		249+/-5%, width-56"	
		GSM-249+/-5%		Zippers	10,150 Nos.
				Snap Fasteners	53 Gross
				Poly/Spun Polyester sewing	15,10,000
				thread	Meter
				Rivets	314 Dozen

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

MANUAL AGENDA CASE

(11)

Case No.254	M/s Gaurav International, Gurgaon			
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/073/AM-14/DES-V			
Fixation of input output norms against Advance Authorization No.0510307940 dated 15.11.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Dinesh Raheja, Manager-Operations on behalf of the firm. Mr. Dinesh Raheja presented the samples before the Committee and explained the details of the case before the Committee. After hearing the details of the case, the Committee, after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Blouse made of 100%	10,700	100% Rayon dyed	13,250 Sq.
	Rayon dyed woven fabric, GSM-	Nos.	woven fabric, GSM-	meter
	95+/-10% (Style No.2Z1339)		95+/-10%	
2.	Ladies Blouse made of 100%	14,900	100% Rayon dyed	24,950 Sq.
	Rayon dyed woven fabric, GSM-	Nos.	woven fabric, GSM-	meter
	95+/-10% (Style No.3Z2225)		95+/-10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(12)

Case No.255	M/s Gaurav International, Gurgaon			
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/072/AM-14/DES-V			
Fixation of input output norms in respect of Advance Authorization No.0510279522 dated				
25.07.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Dinesh Raheja, Manager-Operations on behalf of the firm. Mr. Dinesh Raheja presented the samples before the Committee and informed that the specification of export product has been changed on the demand of the buyer. The representative of the applicant firm has informed that net quantity of export product on shipping bill has been mentioned by Customs on assumption basis which is not correct. He further explained that the GSM and other details declared on shipping bills are correct. The Committee after deliberations decided to ask the applicant firm to check the calculations and submit the same alongwith other justifications for consideration of the Committee. The case stands for re-listing on 26.09.2013.

(13)

Case No.256	M/s Gaurav International, Gurgaon			
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/097/AM-14/DES-V			
Fixation of input output norms against Advance Authorization No.0510228513 dated 29.09.2008				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided that this case may be submitted in the file for consideration.

(14)

Case No.257	M/s Gaurav International, Gurgaon			
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/098/AM-14/DES-V			
Fixation of input output norms against Advance Authorization No.0510287538 dated 06.04.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Dinesh Raheja, Manager-Operations on behalf of the firm. Mr. Dinesh Raheja presented the samples before the Committee and informed that the specification of export product has been changed on the demand of the buyer. The representative of the applicant firm has informed that net quantity of export product on shipping bill has been mentioned by Customs on assumption basis which is not correct. He further explained that the GSM and other details declared on shipping bills are correct. The Committee after deliberations decided to

ask the applicant firm to check the calculations and submit the same along with other justifications for consideration of the Committee. The case stands for re-listing on 26.09.2013.

(15)

Case No.258	M/s Gaurav International, Gurgaon			
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/095/AM-14/DES-V			
Fixation of input output norms against Advance Authorization No.0510305155 dated 13.10.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Dinesh Raheja, Manager-Operations on behalf of the firm. Mr. Dinesh Raheja presented the samples before the Committee and informed that the specification of export product has been changed on the demand of the buyer. The representative of the applicant firm has informed that net quantity of export product on shipping bill has been mentioned by Customs on assumption basis which is not correct. He further explained that the GSM and other details declared on shipping bills are correct. The Committee after deliberations decided to ask the applicant firm to check the calculations and submit the same along with other justifications for consideration of the Committee. The case stands for re-listing on 26.09.2013.

(16)

Case No.259	M/s Gaurav International, Gurgaon			
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/096/AM-14/DES-V			
Fixation of input output norms against Advance Authorization No.0510304523 dated 03.10.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Dinesh Raheja, Manager-Operations on behalf of the firm. Mr. Dinesh Raheja presented the samples before the Committee and informed that the specification of export product has been changed on the demand of the buyer. The representative of the applicant firm has informed that net quantity of export product on shipping bill has been mentioned by Customs on assumption basis which is not correct. He further explained that the GSM and other details declared on shipping bills are correct. The Committee after deliberations decided to ask the applicant firm to check the calculations and submit the same alongwith other justifications for consideration of the Committee. The case stands for re-listing on 26.09.2013.

(17)

Case No.260	M/s Ram Bahadur Thapa, Tripura (West)			
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/037/AM-14/DES-V			
Massive misuse of permissible import entries of SION G-7 – reg				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to recommend the following revised norms for SION G-7 for the export product 'Finished Leather from Hide of Cow/Buffalo to the quantity of 1000 Sq. Feet as per written comments of DIPP conveyed vide their O. M. No. Nil, dated 10.09.2013 as detailed below:-

S.No.	Norms as per current H.B.P.	Quantity	Revised Norms Recommended	Quantity
1.	Preservative	2 Kgs.	Preservative (as per Sl. No.3 of	2 Kgs.
			General Note for Leather &	
			Leather Products)	
2.	Wetting Agent	10 Kgs.	Wetting Agent	10 Kgs.
3.	Soaking Enzyne	5 Kgs.	Soaking Enzyne (other than used in	5 Kgs.
			Food Processing Industry)	
4.	Unhairing Agent:		Unhairing Agent:	
	a)Sodium Sulphide	5 Kgs.	a)Sodium Sulphide	5 Kgs.
	b)Sulfohydrate	5 Kgs.	b)Sulfohydrate	5 Kgs.
5.	Leather Liming Auxilliaries	2.5 Kgs.	Leather Liming Auxilliaries	2.5 Kgs.
6.	Deliming Agent	10 Kgs.	Deliming Agent	10 Kgs.
7.	Bating Agent	5 Kgs.	Bating Agent (other than Potassium	5 Kgs.
			Carbonate)	
8.	Leather Degreasing Agent (Fatty	5 Kgs.	Leather Degreasing Agent (Fatty	5 Kgs.
	Alcohol/ Esters Fatty Acid Derivatives)		Alcohol/Esters Fatty Acid Derivatives)	
9.	Bleaching Agents (Sodium Bisulfite/	2.50	Bleaching Agents (Sodium	2.50
	Hydrogen Peroxide/ Sodium Chlorite/	Kgs.	Bisulfite/Hydrogen Peroxide/Sodium	Kgs.
	Pottassium Permanganate)		Chlorite/Pottassium Permanganate)	

10.	Formic Acid	10 Kgs.	Formic Acid	10 Kgs.
11.	Acetic Acid	5 Kgs.	Acetic Acid	5 Kgs.
	Chrome Tanning Agent:	5 Kgs.	Chrome Tanning Agent:	Deleted
12.	a) For Chrome Tanned Leather (i) Chrome Tanning Agent/Relevant Reducing Agent/ Masking Agent (ii) Vegetable Tanning Agent such as Wattle or Mimosa/Quebracho and Supplementary Vegetable Tanning agents such as Gambier/Chestnut/ Tara/Sumac/Re-tanning agent such as		a) For Chrome Tanned Leather (i) Chrome Tanning Agent/Relevant Reducing Agent/Masking Agent (ii) Vegetable Tanning Agent such as Wattle or Mimosa/Quebracho and Supplementary Vegetable Tanning agents such as Chestnut/ Tara/Sumac/Re-tanning agent such as	50 Kgs. 20 Kgs.
	Cutch		Cutch	
	b)For Vegetable Tanned Leather Main vegetable tanning agents such as Wattle or Mimosa/ Quebracho, Re-tanning agents such as Cutch and supplementary Vegetable Tanning agents such Gambier/ Chestnut/Tara/Sumac subject to the condition that Supplementary tanning Agents such as Gambier, chestnut, Tara and Sumac shall be allowed a maximum of 30 Kg.	150 Kgs.	b)For Vegetable Tanned Leathern - Main vegetable tanning agents such as Wattle or Mimosa/ Quebracho, Re- tanning Agents such as Cutch and Supplementary Vegetable Tanning Agents such as Chestnut/Tara/Sumac subject to the condition that Supplementary Vegetable Tanning Agents shall be allowed a maximum of 30 Kg (Betal nut/Areca nut is not allowed).	150 Kgs.
	c)For Vegetable – Chrome Combination Tanned Leather (Semi- Chrome tanned Leather)		c)For Vegetable – Chrome Combination Tanned Leather (Semi- Chrome tanned Leather)	
	(i)Vegetable Tanning Agent such as Wattle or Mimosa/ Quebracho, Re- tanning agents such as Cutch and		,	150 Kgs.

	supplementary Vegetable Tanning agents such Gambier / Chestnut/Tara/ Sumac subject to the condition that Supplementary Tanning Agents such as		Supplementary Vegetable Tanning Agents such as Chestnut/Tara/Sumac subject to the condition that Supplementary Vegetable Tanning	
	Gambier, Chestnut, Tara and Sumac		Agents shall be allowed a maximum of	
	shall be allowed a maximum of 30 Kg.		30 Kg.	
	(ii)Chrome Tanning Agent/Relevant	22 Kgs.	(ii)Chrome Tanning Agent/Relevant	22 Kgs.
1.0	Reducing Agent/ Masking Agent	10.77	Reducing Agent/Masking Agent	10.77
13.	Zirconium Tanning Salt	10 Kgs.	Zirconium Tanning Salt	10 Kgs.
14.	Sodium Formate/ Acetate	8 Kgs.	Sodium Formate/Acetate	8 Kgs.
15.	Sodium Bicarbonate	8 Kgs.	Sodium Bicarbonate	8 Kgs.
16.	Soda Ash	4 Kgs.	Soda Ash	4 Kgs.
17.	Magnesium Oxide	5 Kgs.	Magnesium Oxide	5 Kgs.
18.	Syatan	54 Kgs.	Syatan (only synthesized chemical	54 Kgs.
			products but not pure chemicals)	
19.	Oxalic Acid	2.50	Oxalic Acid	2.50
		Kgs.		Kgs.
20.	Sodium Dithionate (Hy-drose)	2.50	Deleted	Deleted
		Kgs.		
21.	Fatliquors	24 Kgs.	Fatliquors	24 Kgs.
22.	Dye Levelling Agent	2 Kgs.	Dye Levelling Agent	2 Kgs.
23.	Dyes (Acid dyes/Direct	12 Kgs.	Dyes (Acid dyes/Direct	12 Kgs.
	dyes/Premetallised dyes/Basic Dyes/	(Out of	dyes/Premetallised dyes/ Basic Dyes/	(Out of
	Reactive dyes/Sulphur dyes)	the total	Reactive dyes/ Sulphur dyes) other	the total
		quantity	than those of exclusively used in	quantity
		of 12	textile processing	of 12
		Kgs., the		Kgs., the
		quantity		quantity
		of		of

		Reactive dyes shall not exceed 0.6 Kg.)		Reactive dyes shall not exceed 0.6 Kg. and subject to the General Note 6 of Leather & Leather Product).
24.	Dispersing Agent	5 Kgs.	Dispersing Agent (formulated products) excluding Nonylphenol	5 Kgs.
25.	Cationic Dye Fixative	5 Kgs.	Cationic Dye Fixative	5 Kgs.
26.	Impregnating Resin	20 Kgs.	Polyurathane resins	20 Kgs.
27.	Penetrating Agent	4 Kgs.	Penetrating Agent (as per Srl. No.3 of General Note for Leather & Leather Products)	4 Kgs.
28.	Pigments	10 Kgs.	Pigments other than those used exclusively in ceramic colours, cuprous oxide and aluminium oxide	10 Kgs.
29.	a) Binders other than those indicated below	10 Kgs.	a) Binders other than those indicated below	10 Kgs.
	5 b)Casein based binders OR	5 Kgs.	6 b) Casein based binders OR	5 Kgs.
	Resin/Polyurathane based binders	10 Kgs.	Resin/Polyurathane based binders	10 Kgs.

30.	Liquid Dyes (Based on Acid dyes/ Basic dyes/Metal complex dyes/Liquid	10 Litre	Liquid Dyes (Based on Acid dyes/Basic dyes/Metal complex dyes/Liquid	10 Litre
	Colouring Agents)		Colouring Agents)	
31.	Feel Modifiers	1 Kg.	Feel Modifiers	1 Kg.
32.	Lacquer Emulsion	10 Kgs.	Lacquer Emulsion	10 Kgs.
33.	Slipagents (Silicon based Oil)	1 Kg.	Slipagents (Silicon based Oil)	1 Kg.
34.	Fixing Agents/Cross Linkers (Formaldehyde free)	1 Kg.	Fixing Agents/Cross Linkers (Formaldehyde free)	1 Kg.
35.	Wax Emulsion	2 Kgs.	Wax Emulsion (only ready to use	2 Kgs.
			formulated products; Raw materials	
			for wax emulsion is not permitted)	
36.	Oil/Wax for pull up finish	25 Kgs.	Oil/Wax for pull up finish (edible	25 Kgs.
			oils are not permitted)	
37.	Fillers for Leather Industry	3 Kgs.	Fillers for Leather Industry	3 Kgs.
			(Hydrophilic fumed silica not	
			allowed)	
38.	Spl. Auxiliaries for	5 Kgs.	Spl. Auxiliaries for	5 Kgs.
	Stain/Fire/Grease/Water/Alkali/Acid/Oil		Stain/Fire/Grease/Water/Alkali/Acid/Oil	
	Resistance)		Resistance)	
39.	Pearlised Pigments and Powder	1 Kg.	Pearlised Pigments and Powder	1 Kg.
			(Bronze powder is not allowed)	
40.	Fluorescent Pigment	4 Kgs.	Fluorescent Pigment	4 Kgs.
41.	Special Lacquer for Brush off/two tone	10 Kgs.	Special Lacquer for Brush off/two tone	10 Kgs.
42.	*Transfer foil (Polyester/Polyurethane	120 Sq.	*Transfer foil (Polyester/Polyurethane	120 Sq.
	Metalised film - Silver/	Ft.	Metalised film - Silver/	Ft.
	Gold/Bronze/Mat/Plain/Two tone		Gold/Bronze/Mat/Plain/Two tone	
	effect/Glazy/ Nubuck effect/ Pull up		effect/Glazy/Nubuck effect/ Pull up	
	effect/Suede effect/ Floral and other		effect/Suede effect/Floral and other	
	design effects)		design effects)	

43.	Note:*This item will be allowed only for laminated finished leather using the above Transfer Foil/Film. Miscellaneous items: a)Knife Blades/Band Knives: Splitting Band Knife/ Fleshing Knife/Shaving Knife b)Grinding wheels for Splitting Machine/ Fleshing Machine/ Shaving Machine c)Felt/Felt Sleeves Samming Machine/ Setting cum Samming/ Polishing Felt Roller d)Stones: Polishing Stone Roller/wet Buffing Stone Roller e)Emery Paper: Roll of 50 Metre Length f)Glazing Glass g)Padding Mohair cloth h)Embossing plate	Upto 5% of FOB value of export, out of which value of each of the items at (e), (g) & (h) shall not exceed 5% of the overall CIF value of miscellaneous items permitted for import.	Knife used only in leather industry b)Grinding wheels for Splitting Machine/Fleshing Machine/ Shaving Machine used only in leather	Upto 5% of FOB value of export, out of which value of each of the items at (e), (g) & (h) shall not exceed 5% of the overall CIF value of miscellaneous items permitted for import.
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Note: In case of export of Suede and Nubuck leather, the quantity of the import item 23 i.e. Dyes shall be enhanced to

"20 Kgs. (out of the total quantity of 20 Kgs., the quantity of Reactive Dyes shall not exceed 0.6 Kg.). Note: 2.Item No.(ii) for 12 (a) shall not be allowed for the grain garment leather and gloving leather. Note 3: Supplementary Vegetable Tanning Agents Chestnut/Tara/Sumac shall be allowed for import on Actual User condition. In case of DFRC, these items shall be used by the licensee only and shall not be allowed for transfer/sale.

- a) Lactic Acid which is appearing as Deliming Agent against inputs shall not be allowed.
- b) Synthetic Resins and Hydroxy Ethyl Cellulose in any broad heading of Chemicals may not be allowed.
- c) Any product in the name of fillers may not be allowed because formulated products manufactured by Leather Chemical Companies (as supported by their technical data sheets) are used in Leather Industry.

(18)

Case No.261	M/s Ballistic Safety Systems Technology India Pvt. Ltd.,	
Case No.201		
	Andhra Pradesh	
NC 23/AM-14, dt. 12.09.2013 File No.01/84/50/387/AM-13/DES-V		
Ratification of input output norms against Advance Authorization No.0910054340 dated 19.11.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 10.10.2013.

(19)

	Case No.262	M/s Textrade International Ltd., Mumbai	
Ī	NC 23/AM-14, dt. 12.09.2013	File No.01/84/50/54/AM-09/DES-V	
ſ	Ratification of input output norms against Advance Authorization No.0310465547 dated 18.03.2008.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 01.08.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(20)

Case No.263	M/s Polynova Industries Ltd., Mumbai	
NC 23/AM-14, dt. 12.09.2013	File No.01/84/171/052/AM-13/DES-V	
Ratiication of input output norms against Advance Authorization No.0310144828 dated 01.07.2002.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 26.09.2013.

(21)

Case No.264	M/s E.I. Dupont India Pvt. Ltd., Madurai	
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/065/AM-14/DES-V	
Ratification of input output norms in respect of Advance Authorization No.3510041093 dated		
23.05.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Nylon Monofilament 610	9,000 Kgs.	Nylon 610 Resin	9270 Kgs. (including 3%
	(Nylon Monofilament 610 yarn			wastage)
	dia 0.1-0.4mm in cut hanks		Colour Master Batch	90 Kgs. (1% of quantity
	upto maximum length of 52" for			of export product)
	Tooth Brush).			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.265	M/s Bharat Tissues Pvt. Ltd., Bangalore		
NC 23/AM-14, dt. 12.08.2013	File No.01/84/50/481/AM-13/DES-V		
Ratification of input output norms in respect of Advance Authorization No. 0710093699 dated			
13.02.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/63/2013-14/Hosy., dated 11.09.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Dress made from printed	1130 Nos.	Printed Rayon woven fabric,	2.71 Sq. meter
	Rayon woven fabric, GSM-		GSM-118+/-10%, width-	per piece
	118+/-10% (Style No. Irregular		54"	
	dots-2138)			
2.	Girls Top made from printed	560 Nos.	Printed Rayon woven fabric,	1.25 Sq. meter
	Rayon woven fabric, GSM-		GSM-118+/-10%, width-	per piece
	118+/-10% (Style No. Irregular		54"	
	dots-2139)			
3.	Children full sleeve coat made	650 Nos.	100% Cotton woven fabric,	2.24 Sq. meter
	from 100% Cotton woven fabric,		GSM-153+/-10%, width-	per piece
	GSM-153+/-10%, (Style No.		54"	
	Chambray – 2140)			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.266	M/s Bharat Fashions & Apparels, Bangalore	
NC 23/AM-14, dt. 12.09.2013	File No.01/84/50/021/AM-14/DES-V	
Ratification of input output norms against Advance Authorization No.0710094612 dated 03.04.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the CADs submitted by the applicant firm have hand written details, whereas the CAD specifications should be printed as per CAD software. The applicant firm has not provided measurement chart of the export product. In absence of the measurement of export product, it is not possible to work out the requirement of quantity of inputs asked for. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(24)

Case No.267	M/s Sadhana Fashions, Panipat	
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/061/AM-14/DES-V	
Ratification of input output norms against Advance Authorization No.3310026344 dated 31.05.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DIPP's letter dated 02.08.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(25)

Case No.268	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi	
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/068/AM-14/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0510357895 dated		
24.06.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 03.10.2013.

(26)

Case No.269	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu	
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/063/AM-14/DES-V	
Ratification of input output norms against Advance Authorization No.3510040982 dated 13.05.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/61/2013-14/Hosy., dated 11.09.2013 as detailed below:-

Export P	Export Product		
S.No.	Export Product	Export Quantity	
1.	Mill made Industrial work wear (Boiler suit) made of 98% Cotton	2000 Nos.	
	2% Nylon fibre with white metal compound blended dyed woven		
	fabric with flame resistant finish, GSM-260+/-10%		
2.	Mill made Industrial work wear (Jacket) made of 98% Cotton 2%	12,000 Nos.	
	Nylon fibre with white metal compound blended dyed woven		
	fabric with flame resistant finish, GSM-260+/-10%		
3.	Mill made Industrial work wear (Pant) made of 98% Cotton 2%	15,000 Nos.	
	Nylon fibre with white metal compound blended dyed woven		
	fabric with flame resistant finish, GSM-260+/-10%		
4.	Mill made Industrial work wear (Bib Pant) made of 98% Cotton	2000 Nos.	
	2% Nylon fibre with white metal compound blended dyed woven		
	fabric with flame resistant finish, GSM-260+/-10%		

5.	Mill made Industrial work wear (Shirt-Long sleev Cotton 2% Nylon fibre with white metal compound	nd blended dyed		
T 4.1	woven fabric with flame resistant finish, GSM-160	0+/-10%		
Import Items				
S.No.	Import Item	Quantity Allowed		
1.	Raw Cotton Natural fibre	26,092.91 Kgs.		
2.	Nylon fibre with white metal compound	464.882 Kgs.		
3.	Vat dyes	317.03 Kgs.		
4.	Flacovan (FR Finish)	8452.52 Kgs. (@ 400 grams per Kg. of fabric)		
5.	Ukadan flame resistant chemicals	993.172 Kgs. (@ 47 grams per Kg. of fabric)		
6.	Silastal flame resistant chemicals	401.52 Kgs. (@ 19 grams per Kg. of fabric)		
7.	Silastan flame resistant chemicals	42.84 Kgs. (@ 2 grams per Kg. of fabric)		
8.	Furnace Oil	As per fuel policy		
9.	Polyvinyl Alchohal	211.32 Kgs.		

The import of Dyes and Chemical (Sl. No.3 to 7) shall be restricted to 26% FOB value within the overall CIF value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
